Central Administrative Tribunal Principal Bench, New Delhi

CP No.753/2017 in OA No. 2506/2017

New Delhi, this the 6th July, 2018

Hon'ble Ms. Praveen Mahajan, Member (Administrative) Hon'ble Mr. S.N. Terdal, Member (Judicial)

Rahul Kaushik (Aged about 31 years) S/o Sh. Ram Singh Kaushik R/o H. No. 13, Block No.L-2, Shastri Nagar New Delhi-110052.Applicant

(By Advocate: Mr. Somnath Bhattacharya for Mr. P.K. Ghosh)

Versus

- 1. Sh. M.M. Kutty
 Chief Secretary,
 Govt. of NCT of Delhi
 New Delhi-110002.
- 2. Sh. Rajender Kumar Chairman DSSSB FC-18, Institutional Area Karkardooma, New Delhi-110092.
- 3. Sh. Devender Singh
 Director Planning
 Deptt. Of Planning
 Govt. of NCT of Delhi
 Delhi Secretariat, I.P. Estate
 New Delhi-110002.

..... Contemnors/Respondents

(By Advocate: Mr. H.A. Khan)

ORDER (ORAL)

Hon'ble Ms. Praveen Mahajan, Member (A):-

Mr. H.A. Khan, learned counsel for the respondents states that orders of this Tribunal have been complied with. This is fairly conceded by the learned counsel for the applicant. Accordingly, the CP is closed. Notices issued to the respondents are discharged.

(S. N. Terdal) Member (J) (Praveen Mahajan) Member (A)

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